

S U P R E M E                      C O U R T   O F       I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).1053/2012

SATYA NARAIN & ANR

Petitioner(s)

VERSUS

BANSH GOPAL(D) TR.LRS.& ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim relief and office report )

Date: 22/04/2014                      This Petition was called on for hearing today.

For Petitioner(s)

Mr M.P.Singh, Adv.  
Mr. Rajeev Kumar Bansal, Adv.

For Respondent(s)

Mr D Bharat Kumar, Adv.  
Mr. Abhijit Sengupta, Adv.  
Mr Upendra Mishra, Adv.  
Mr. Vinay Garg ,Adv

UPON hearing counsel the Court made the following  
O R D E R

Counter affidavit on behalf of respondent no.1 has come on record.

Respondent Nos. 2 to 4 have failed to file counter affidavit within the time permissible under the rules.

The ld. Counsel for the petitioner has advanced a submission at Bar that an application for substitution of the legal representatives of deceased petitioner No.2 has been already moved. Registry to verify and process the same as per rules.

List again on 9.7.2014.

(M.A. SAYEED)  
REGISTRAR

hj